NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 30

IA 176/2022 CA 645/2022 IN CP/3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH	**SHRI H.V. SUBBA RAO**
HON'BLE MEMBER (T)	**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **18.07.2023**

NAME OF THE PARTIES**: -** **UNION OF INDIA**
V/S
INFRASTRUCTURE LEASING & FINANCIAL SERVICES LTD.

Section 241-242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on Board on 05.09.2023.

Sd/-	**Sd/-**
ANU JAGMOHAN SINGH	**H.V. SUBBA RAO**
Member (Technical)	**Member (Judicial)**

Jagdish